

DAILY WISE OBJECTION LIST

(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
Scrutiny Date From 20.07.2022 TO 22.07.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	07-03-2022	Company Petition IB (IBC)	710102018262022		SBL CONSTRUCTION PRIVATE LIMITED VS FUTEK SHELTERS PRIVATE LIMITED	IBC Under Sec 9	21-07-2022	Page No. 97 to 109 True Copy and Sign missed, Page No. 110 to 129, 131 to 138, double	M.ANIL KUMAR
2	15-07-2020	Company Petition (Companies Act)	710102070712020		REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013	20-07-2022	E stamp no notriaze ,pgs not clear 219 to 221,225,226,240,274 to 279,281,282,514,515,524 to 529,company master data missed	Kamal
3	08-11-2021	Company Petition (Companies Act)	710102081472021		SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-07-2022	Double serial no from pg no 88 to 115	Zeba Khair
4	05-05-2022	Company Petition (Companies Act)	710102035442022		CHANDER BHAN CHAUDHARY AND ANR VS JAINA SNACKS PRIVATE LIMITED	Sec. 59	21-07-2022	pgs not clear 45 to 49, company master data missed, pg no 46,48 missed, wrong pagination after pg no 49 (kindly contact to registry)	NITIN JAIN
5	13-05-2022	Company Appeal(Companies Act)	710102038162022		CHANDER BHAN CHAUDHARY AND ANR VS JAINA SNACKS PRIVATE	Sec 252 (3)	20-07-2022	Master index missed in 1st volume	PRINCE

6	29-05-2022	Company Petition IB (IBC)	710102043382022		STATE BANK OF INDIA VS ARUN KUMAR RATHI	Section 95(1)	20-07-2022	& & & ; a mp; & & & quot; ; Page No. 55 to 88, 115 to 123, 127 to 141, 190 to 192, 420 to 421, 423 , 459 to 463, 508 to 519, True Copy and sign missed, Not Clear page No. 189, 254, 275, 276, 279 to 286, 300, 309, 319, 320, 323, 324, 326 to 333, 344, 345, 346, 360, 367 to 370, 566, Vol 2 index Wrong Arrange page no. 190 to 195, Page no. 253 blank page, Page No. 267 to 286, 291 to 296, 354 to 363, 376 to 381, 393 to 397, 401 to 419, 425 to 432,	MITAL AND MITAL
7	29-05-2022	Company Petition IB (IBC)	710102043422022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Section 95(1)	20-07-2022	& & quot; ; N ot Clear Page No. 130, 282, 288 to 292, 306, 315, 343, 344, 349, 350, 352, 361, 377, 383, 384, 437, 485, After page No. 141 Wrong pagination, Page No. 205 missed, Page No. 362, 364, 366, 368, 369, 378 to 381, 388, 390 to 392, 395 to 399, 405, 407, 412, 446, 454, 455, 459, 461, 463, Double pagination, page no. 382 missed, & & quot; ;	MITAL AND MITAL

8	28-05-2022	Company Petition IB (IBC)	710102043262022		STATE BANK OF INDIA VS RAKESH GUPTA	Section 95(1)	22-07-2022	"Page No. 46 to 49 True copy and sign missed, Page No. 187 to 188, 191, 197, 230, 235, 236, Double Pagation, Not Clear Page No. 290, 294, 361 to 364, 404, kindly mention vol 3 cover page of 3rd PDF, Page No. 584 Double numbering	MITAL AND MITAL
9	31-05-2022	Company Petition IB (IBC)	710102043982022		BANK OF BARODA VS ANKINEEDU	Section 95(1)	20-07-2022	PAGE MISSING 333 TO 345	Sougat Sinha
10	31-05-2022	Company Petition (Companies Act)	710102044402022		BHUPINDER SINGH VS STANCHART HOLDINGS	Sec. 241(1)	20-07-2022	Section 242 fees missed,1rs court fees missed in vakaltnama	vidit gupta
11	28-05-2022	Company Petition IB (IBC)	710102042992022		STATE BANK OF INDIA VS SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR	Section 95(1)	22-07-2022	Page No. 261A Wrong numbering, After Page No. 459 Blank page, Not Clear Page No. 218,	MITAL AND MITAL
12	03-06-2022	Company Petition IB (IBC)	710102045562022		SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND	IBC Under Sec 9	20-07-2022	counsel details missed on index and memo of parties,etc	Nithish Bangera
13	16-06-2022	Company Petition IB (IBC)	710102048632022		AERIS COMMUNICATION S INDIA PRIVATE LIMITED VS M/S KSHIV VENTURES	IBC Under Sec 9	20-07-2022	Application not signed at all pages.	Shashank Deo Sudhi
14	29-06-2022	Company Petition IB (IBC)	710102051012022		SHIV SHAKTI INTERNATIONAL PRIVATELIMITED VS P K TIMBER PRIVATE LIMITED	IBC Under Sec 9	20-07-2022	true copy sign missed on every pages of annexures , etc	VIJAY
15	08-07-2022	Company Petition IB (IBC)	710102053342022		IDBI BANK LIMITED VS RAM	Section 95(1)	20-07-2022	volume 1 separate index missed,	SANJAY BAJAJ
16	07-07-2022	Company Petition IB (IBC)	710102053312022		IDBI BANK LIMITED VS	Section 95(1)	20-07-2022	volume 1 separate index missed,	SANJAY BAJAJ

17	08-07-2022	Company Petition IB (IBC)	710102053332022		IDBI BANK LIMITED VS MOHIT	Section 95(1)	20-07-2022	volume 1 separate index missed,	SANJAY BAJAJ
18	14-07-2022	Company Appeal(Companies Act)	710102055252022		IDBI BANK LIMITED VS MOHIT ARORA	Sec 252 (1) - By Government Body	21-07-2022	Stk 07 not clear	PUNEET RAI
19	14-07-2022	Company Petition (Companies Act)	710102055532022		HORUS HOLDINGS PTE. LTD. VS WALKER CHANDIOK & CO LLP	Sec. 245	21-07-2022	Council sign missed in index,e stamp missed with supporting affidavit and notarize it,pgs missed from 190 to 215,376,pgs not clear 216 to 218,310 to 312,330 to 337 pg no 231 repeated,MoA &&& AoA missed of respondent	RAGHAV CHADHA
20	15-07-2022	Company Appeal(Companies Act)	710102056342022		HORUS HOLDINGS PTE. LTD. VS WALKER	Sec 252 (3)	21-07-2022	Pgs not clear 46,56,58,65,66,77, 79	AMAN
21	14-07-2022	Contempt Petition (IBC)	710102055912022		ATUL KUMAR KANSAL VS SANDEEP SOOD	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	21-07-2022	brief of synopsis and list of dates and events, for contempt petition under rule 11 of nclt, and other section in read with, 15rs advocate welfare missed, etc	Atul Kumar Kansal

22	15-07-2022	Company Petition (Companies Act)	710102056122022		CARTOMAX LUBRICANTS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT,Sec 252 (3)	21-07-2022	Wrong case type &&& wrong section select,no sign in every pgs of petition,serial no 36,237,262 missed,some pgs are without serial no., pgs not clear 37A,pgs in hindi 60 to 61A,65A to 66A,serial no missed after pg no 149F,164F,179F,w rong income tax advance service serve to delhi dcit cell delhi high court, volume wise separate	Shefali Gupta
23	15-07-2022	Company Petition (Companies Act)	710102056072022		DELICTABLE GNOSH PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL	Sec 252 (3)	21-07-2022	Wrong case type select , all annexures missed	SARABJEE T SINGH ARORA
24	13-07-2022	Company Petition IB (IBC)	710102055072022		NIMITAYA INFOTECH PRIVATE LIMITED. VS DHANI LOANS AND SERVICES LIMITED	IBC Under Sec 9	20-07-2022	compliance affidavit 9(3)b notary missed with 10rs not judicial e-stamp paper (pg:84-85), etc	NAKUL MOHTA

25	16-07-2022	Company Petition IB (IBC)	710102057162022		ARCHANA GUPTA VS UNION BANK OF INDIA LIMITED	Section 94(1)	20-07-2022	"After Master Index Council details missed, E- Stamp and Affidavit missed, Volume wise PDF upload, Page No. 91 to 95, 99 to 103, Double pagination, Not Clear Page No. 92, 131, 132, 133, Page No. 137 Dim page, Page No. 169, 170 missed, Page No. 171 to sign missed, All PDF Separate the Vol 1 "	Purnendu Kumar Sarangi
26	16-07-2022	Contempt Petition (IBC)	710102057132022		PUNEET KAKHUJA VS UNION BANK OF INDIA LIMITED	Application under any other provisions- IBC	20-07-2022	Need to file in IA	HARSHAL KUMAR
27	16-07-2022	Company Petition IB (IBC)	710102057092022		RAKESH GUPTA VS UNION BANK OF INDIA LIMITED	Section 94(1)	20-07-2022	"After Vol 1, Vol 2 Index Council details missed, Multiple document upload, E- Stamp and Affidavit missed, Page No. 157 to 161, 165 to 169, Double pagination, Not Clear page No. 158, 197 to 199, 203, Vol 2, Vol 3 index not mention page no. 204, 376, page No. 405 to 425 true copy sign missed, Proof of Service missed, Arrange Vol wise All Pdf,	Purnendu Kumar Sarangi
28	16-07-2022	Company Petition IB (IBC)	710102057002022		KONFORTA HOLDINGS B.V. VS STELLA	IBC under Sec 7	20-07-2022	Not Clear pages No. 263 to 265, 267, 268,	Niranjan

29	16-07-2022	Company Petition IB (IBC)	710102057182022		VIKRANT BHAMBRI VS PUNJAB AND SIND BANK	Section 94(1)	20-07-2022	" Memo of Parties Council detail missed, Affidavit missed,	Dhananjaya Sud
30	16-07-2022	Company Petition IB (IBC)	710102056982022		ER. KARTIK GILANI VS SHREE SHYAM PRINTERS	Application under any other provisions- IBC	20-07-2022	wrong section and wrong case type Need to file in Additional Contact to	KARTIK
31	15-07-2022	Company Petition (Companies Act)	710102056872022		ACL MOBILE LIMITED VS SHREE SHYAM PRINTERS	Sec. 230-232 - Second Motion	20-07-2022	Wrong case type select, link with main case no., pgs not clear 70 to 82, 394 to 402, 406 to 411, 421 to 428 pg no 297, 307, 313, 314, 320, 328, 329, 332, 339 to 343, 345, 347 to 348, 393, 403, 404, 412 to 415, 417, 418 missed, 3rs court fees missed in vakaltnama, vol 1 repeated kindly	AKSHAY
32	14-07-2022	Contempt Petition (IBC)	710102055762022		MAN MOHAN VIJ VS INDIAN OVERSEAS BANK (THROUGH ITS BRANCH MANAGER)	Sec 60(5)	21-07-2022	technically wrong section (rule 11) brief of synopsis and list of dates and events, for contempt petition under rule 11 of nclt, and other section in read with, etc	Man Mohan Vij
33	18-07-2022	Company Petition IB (IBC)	710102057592022		COMTRACK TRADELINK LLP VS K R FINMARK PRIVATE LIMITED	IBC Under Sec 9	21-07-2022	Page No. 31 Date not mention, Not Clear Page No. 51 , Page No. 96 to 105 Ture Copy and sign missed,	Shivam

34	19-07-2022	Company Petition IB (IBC)	710102057632022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS PARESH RASTOGI	Section 95(1)	22-07-2022	Page no. 1 to 30, 237, 239, 251, 313 to 316, Double pagination, Petition Page part 3 missed, Page No. 31 to 59, 158 to 159, 322 to 330, 486 to 518 true copy and sign missed, Not Clear Page No. 64, 98, Page No. 237, 239, 241, 243, 245, English Translation,	Gursat
35	18-07-2022	Company Petition IB (IBC)	710102057612022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS DEEPAK RASTOGI	Section 95(1)	21-07-2022	"P age No. 1 to 31, 237, 239, 251, 313, 314, 315 Double pagination, Petition page Part 3 missed, Not Clear page No. 65, 99, 171, Page No. 32 to 60, 322 to 330, 486 to 520 True Copy and Sign missed, Page No. 141 missed, Page No. 237, 239, 241, 243, 245, English Translation, "	Gursat

36	18-07-2022	Company Petition IB (IBC)	710102057622022		PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS PANKAJ RASTOGI	Section 95(1)	21-07-2022	& amp;quot;P age No. 1 to 30, 236, 238, 312 to 314, Double Pagation, Petition page Part 3 missed, Page No. 31 to 59, 158, 321 to 329, 485 to 517 True copy and sign missed, Not Clear Page No. 64, 98, Page No. 138, 140, missed, Page No. 236, 238, 240, 242, 244, English Translation, & amp;quot;	Gursat
37	19-07-2022	Company Petition IB (IBC)	710102057862022		INDIAN BANK VS RAKESH JOLLY	Section 95(1)	21-07-2022	All petition pages sign missed, Not Clear Page No. 90, 91, 114,	Amod
38	18-07-2022	Company Petition IB (IBC)	710102057712022		DMI FINANCE PRIVATE LIMITED VS RAHEJA ICON ENTERTAINMENT PRIVATELIMITED	IBC under Sec 7	21-07-2022	All Petition Pages sign missed, stamp Notary missed, Page No. 49, 52, 55 to 58 True copy and sign missed, Page No. 79 to 247 Double pagation, Not Clear Page No. 383,	Vipul Ganda
39	19-07-2022	Company Petition IB (IBC)	710102057922022		VRINDAA ADVANCED MATERIALS LIMITED VS BEST AGROLIFE LIMITED	IBC Under Sec 9	21-07-2022	All Petition Pages Sign Missed, Not Clear page No. 54, 57, 60, 63, 65, 68, 71, 73, 74, 76, 77, 79, 80, 82, 83, 86, 89, 92, 95, 98, 101, 104, 106, 107, 109, 110, Vakalatnama Court fee 3rs missed, Welfare fee 10rs not Clear,	MOHIT NANDWANI

40	19-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102057982022		KHATU SHYAM SALES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND	Sec. 230-232 - Second Motion	22-07-2022	2nd volume separate index missed,serial no missed in master index after pg no 273	SHOBHAN MAHANTI
41	20-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102058002022		MINDA INDUSTRIES LIMITED VS THE REGISTRAR OF COMPANIES NCT	Rule 11 of NCLT	22-07-2022	wrong case type select and wrong section select	Sanjay
1	15-01-2021	Interlocutory Application (I.B.C)	710102004152021	COMPANY PETITION IB (IBC)/1071(ND)2018	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION	Sec 60(5)	22-07-2022	please choose section any other provision please call us 24363846 or please mention section 60(5) in pdf	SANJAY
2	05-04-2022	Interlocutory Application (I.B.C)	710102026182022	COMPANY PETITION IB (IBC)/934(PB) 2018	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS	Sec 60(5)	20-07-2022	Pg-56+,57,58,59, not mention index please check	Sigma
3	20-05-2022	Interlocutory Application (I.B.C)	710102040292022	COMPANY PETITION IB (IBC)/876(ND) 2020	ANJU VISHWAS DEOSKAR VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Sec 60(5)	20-07-2022	Pg-11,13,15,16,17,19, 21,23,25, section not mention in application welfare missed @5	PRAMOD K SAH
4	17-05-2022	Company Application(Companies Act)	710102039112022	COMPANY PETITION (COMPANIES ACT)/99(PB)2	AMIT GUPTA VS SAG INFRASTRUCTURE DEVELOPERS	Rule 11 of NCLT	21-07-2022	affidavit back date	VIPUL
5	26-05-2022	Company Application(Companies Act)	710102042222022	COMPANY PETITION (COMPANIES ACT)/48(ND)2	PRABHDIT SINGH BATRA VS M/S AMRIT GRAPHICS PRIVATE LIMITED	Rule 11 of NCLT	22-07-2022	memo party merge in application	YOEGNDER KUMAR
6	08-06-2022	Interlocutory Application (I.B.C)	710102047182022	COMPANY PETITION IB (IBC)/100(ND) 2022	AVNISH BUILDERS AND CONTRACTORS VS VRP BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-07-2022	section wrong according your pdf Pagination not done before page number please contact to registry regarding your file	Rohan
7	13-06-2022	Interlocutory Application (I.B.C)	710102048102022	COMPANY PETITION IB (IBC)/723(ND) 2020	PRAMOD KUMAR SHARMA VS VRP BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	21-07-2022	Memo Party not mention in index and page 21 hindi	Nilotpal Shyam

8	13-06-2022	Interlocutory Application (I.B.C)	710102048132022	COMPANY PETITION IB (IBC)/2484(N D)2019	RAVINDRA KUMAR GOYAL VS VRP BUILDTECH PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21-07-2022	ib not mention in main case and affidavit back date and 92-99,112-120,131,133-135,154, not clear page and true copy missing annexure page and council detail missing	ANIRUTH
9	15-06-2022	Interlocutory Application (I.B.C)	710102048452022	COMPANY PETITION IB (IBC)/2311(N D)2019	RAVINDRA KUMAR GOYAL VS VRP BUILDTECH PRIVATE LIMITED	Sec 60(5),Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21-07-2022	Affidavit Back Date	ANIRUTH
10	24-06-2022	Restoration Application (IBC)	710102050172022	COMPANY PETITION IB (IBC)/210(ND) 2021	BANGALORE AIRPORT TERMINAL SERVICES PVT. LTD. VS GO AIRLINES (INDIA) LTD.	Rule 11 of NCLT, 2016	20-07-2022	AFFIDAVIT BACK DATE AND SIGN MISSING IN APPLICATION PAGE AND SECTION WRONG PLEASE CHOOSE SECTION 48(2) AND PAGE NUMBER MISSING AFTER 12 PAGE AND PROOF SERVICE MISSING	Vivek A.Vashi
11	23-06-2022	Miscellaneous Application(Companies Act)	710102050042022	COMPANY PETITION (COMPANIES ACT)/2(ND)20 22	ISHITVA INFRASTRUCTURE PRIVATE LIMITED VS VIVEK KUMAR JAIN	Rule 11 of NCLT	21-07-2022	case type wrong and memo party missing and page number missing after 8 page and true copy missing in annexure page	Alok Kumar Palai
12	28-06-2022	Interlocutory Application (I.B.C)	710102050672022	COMPANY PETITION IB (IBC)/87(ND)2 020	RESOLUTION PROFESSIONAL IN THE MATTER OF IRIISNET COMMUNICATION PRIVATE LIMITED	Application under any other provisions- IBC	21-07-2022	Pg-16-54,69-71 not clear page please upload clear pdf	SANJEEV PANDA
13	27-06-2022	Interlocutory Application (I.B.C)	710102050522022	COMPANY PETITION IB (IBC)/723(ND) 2020	PRAMOD KUMAR SHARMA VS HARDIK JHANB	Application under any other provisions- IBC	21-07-2022	Pg- 17 in hindi and true copy sign missing in annexure page and	Nilotpal Shyam

14	28-06-2022	Company Application(Companies Act)	710102050802022	CP(AA) MERGER AND AMALGAMATION(COMPAN	A.Y. TRADERS PRIVATE LIMITED VS HARDIK JHANB	Section 420	21-07-2022	Memo Party Missing and Need to Application Every Pages	Sanjay
15	04-07-2022	Interlocutory Application (I.B.C)	710102052172022	COMPANY PETITION IB (IBC)/726(ND) 2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS RAKESH BHATNAGAR	Application under any other provisions- IBC	20-07-2022	section wrong according to pdf need to sign every pages on application please contact to registry	Akshaya Agarwal
16	03-07-2022	Restoration Application (IBC)	710102051972022	COMPANY PETITION IB (IBC)/627(PB) 2021	SANJAY BAFNA VS RG RESIDENCY PRIVATE LIMITED	Application under any other provisions- IBC	21-07-2022	memo party missing and section 48(2) not mention in index soft copy	NITIN KUMAR KAUSHIK
17	06-07-2022	Interlocutory Application (I.B.C)	710102052732022	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS RG RESIDENCY PRIVATE LIMITED	Application under any other provisions- IBC	21-07-2022	sign and true copy missing in annexure page and page numbering missing after 29 page and 36-40not clear page	Ravi
18	07-07-2022	Interlocutory Application (I.B.C)	710102053102022	COMPANY PETITION IB (IBC)/218(ND) 2020	SUNILA CHHABRA VS VIKKY DANG	Sec 60(5)	21-07-2022	Page No. 47 Not Clear need to sign every page on application	Areness
19	06-07-2022	Interlocutory Application (I.B.C)	710102052992022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS DAIMLER FINANCIAL	Sec 60(5)	21-07-2022	13-20 not clear page and section not mention in index	Prashant
20	11-07-2022	Company Application(Companies Act)	710102054192022	COMPANY PETITION (COMPANIES ACT)/126(PB)	CONTINENTAL CONSTRUCTION LTD ?S VS MANJEET SINGH	Rule 11 of NCLT	21-07-2022	page number 23 missing	aaryan sharma
21	07-07-2022	Interlocutory Application (I.B.C)	710102053192022	COMPANY PETITION IB (IBC)/2916(N	AISHWARYA MOHAN GAHRANA VS SUKUL PRUTHI	19(2)	21-07-2022	true copy sign missing in annexure page	Ahsan Ahmad
22	11-07-2022	Interlocutory Application (I.B.C)	710102054182022	COMPANY PETITION IB (IBC)/1198(N	K SUBHRA NARAYAN MOHAPATRA VS	Application under any other provisions- IBC	20-07-2022	please check main case number CP /IB MISSING	K SUBHRA NARAYAN
23	14-07-2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND) 2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION	Rule 11 of NCLT, 2016	20-07-2022	wrong file please file do as additional please contact to registry regarding you file	KULDEEP

24	14-07-2022	Interlocutory Application (I.B.C)	710102055772022	COMPANY PETITION IB (IBC)/1311(N D)2018	AKARSH KASHYAP VS SUKUL PRUTHI	Application under any other provisions- IBC	22-07-2022	need to sign every pages or true copy sign on annexure	AKARSH KASHYAP
25	15-07-2022	Interlocutory Application (I.B.C)	710102056052022	COMPANY PETITION IB (IBC)/1680(N	VIKAS CHOPRA VS M/S VHV BEVERAGES	Sec 60(5)	22-07-2022	court fee missing	Vivek
26	14-07-2022	Interlocutory Application (I.B.C)	710102055902022	COMPANY PETITION IB (IBC)/756(ND) 2021	G4S SECURITY SYSTEMS (INDIA) PRIVATE LIMITED VS NKG INFRASTRUCTURE	Rule 11 of NCLT, 2016	20-07-2022	stamp paper missed rule not mention in pdf Pg-10 not clear	HAMMURABI & SOLOMON PARTNERS
27	14-07-2022	Interlocutory Application (I.B.C)	710102056032022	COMPANY PETITION IB (IBC)/321(ND) 2022	VIMAL PLAST (INDIA) PRIVATE LIMITED VS SUNPLAST ELECTRONICS	Sec 60(5)	20-07-2022	stamp paper missed	Vipul Ganda
28	15-07-2022	Interlocutory Application (I.B.C)	710102056282022	COMPANY PETITION IB (IBC)/875(PB) 2020	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS ARENA SUPERSTRUCTURES	Sec 60(5)	22-07-2022	notary missing in stamp paper and page number missing after 23 page and 235 not clear page	ARGUS PARTNERS
29	17-07-2022	Interlocutory Application (I.B.C)	710102057352022	COMPANY PETITION IB (IBC)/991(ND) 2018	ALOK KAUSHIK VS ARENA SUPERSTRUCTURES PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	20-07-2022	section wrong	Asiya Khan
30	16-07-2022	Interlocutory Application (I.B.C)	710102056932022	COMPANY PETITION IB (IBC)/274(PB) 2019	DEBASHIS NANDA VS ARENA SUPERSTRUCTURES PVT LTD	Application under any other provisions- IBC	21-07-2022	MAIN CASE PROPERLY NOT MENTION IN SOFT COPY PLEASE MENTION IB and double page number after 34	Debashis Nanda
31	16-07-2022	Interlocutory Application (I.B.C)	710102057112022	COMPANY PETITION IB (IBC)/1397(P B)2019	UMESH KUMAR VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	20-07-2022	Page No. 137-143 Page Not Clear	Rajanish
32	18-07-2022	Interlocutory Application (I.B.C)	710102057412022	COMPANY PETITION IB (IBC)/892(PB) 2018	DINESH SOOD VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	20-07-2022	section wrong and section not mention in index and 48-50,60-61, not clear page	DINESH
33	18-07-2022	Interlocutory Application (I.B.C)	710102057572022	COMPANY PETITION IB (IBC)/254(PB)	BANK OF BARODA VS SH. GIAN CHAND NARANG	Sec 60(5)	20-07-2022	memo party missing	Sougat Sinha

34	18-07-2022	Interlocutory Application (I.B.C)	710102057542022	COMPANY PETITION IB (IBC)/128(PB)	ASHOK KUMAR JUNEJA VS SH. GIAN CHAND	Application under any other provisions- IBC	20-07-2022	18,20-22,24, not clear page	Ashok Kumar Juneja
35	18-07-2022	Interlocutory Application (I.B.C)	710102057482022	COMPANY PETITION IB (IBC)/307(ND)	MR.VIJENDER SHARMA VS SH. GIAN CHAND	Application under any other provisions- IBC	20-07-2022	152-158,160-161, not clear page	Vijender
36	18-07-2022	Interlocutory Application (I.B.C)	710102057432022	COMPANY PETITION IB	VIVEK SHARMA VS SH. GIAN	Sec 60(5)	20-07-2022	memo party missing	Sayan
37	18-07-2022	Interlocutory Application (I.B.C)	710102057512022	COMPANY PETITION IB (IBC)/1329(N)	PANKAJ KUMAR SINGHAL VS SH. GIAN CHAND	Application under any other provisions- IBC	22-07-2022	43-49,51-54 not clear page	PANKAJ
38	19-07-2022	Interlocutory Application (I.B.C)	710102057702022	COMPANY PETITION IB (IBC)/879(ND) 2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW	Application under any other provisions- IBC	20-07-2022	due payment other section and 21-23 not clear page	Rahul
39	20-07-2022	Interlocutory Application (I.B.C)	710102058532022	COMPANY PETITION IB (IBC)/1411(N D)2018	ASHOK KUMAR VS SAURAV BANERJEE	Application under any other provisions- IBC	21-07-2022	Memo Party Not Mentioned Index and Section Wrong Page No. 10-13 Need to True copy Stamp Pages	ASHOK KUMAR
40	19-07-2022	Interlocutory Application (I.B.C)	710102057782022	COMPANY PETITION IB	RESHMA MITTAL VS SAURAV	Sec 12(2)	20-07-2022	memo party missing	CA. Reshma Mittal
41	19-07-2022	Interlocutory Application (I.B.C)	710102057882022	COMPANY PETITION IB (IBC)/288(PB)	RAMIT SALUJA VS GAYATRI HOSPITALITY AND	Sec 60(5)	20-07-2022	court fee 1 rs. missing and and true copy missing	GAURAV MALIK
42	19-07-2022	Interlocutory Application (I.B.C)	710102057852022	COMPANY PETITION IB (IBC)/875(PB) 2020	BHAWNA GOEL AND ORS. VS ARENA SUPERSTRUCTUR	Sec 60(5)	20-07-2022	welfare and court fee missing in vakalatnama	Mohit Aggarwal
43	19-07-2022	Interlocutory Application (I.B.C)	710102057672022	COMPANY PETITION IB (IBC)/321(ND) 2021	VINAY KUMAR SINGHAL VS ARENA SUPERSTRUCTUR ES PVT LTD	Sec 12(2)	20-07-2022	section not mention in index soft copy and due payment other section 60(5)	Vinay
44	19-07-2022	Interlocutory Application (I.B.C)	710102057752022	COMPANY PETITION IB (IBC)/711(ND) 2020	ATIUTTAM PRASAD SINGH VS ARENA SUPERSTRUCTUR	Application under any other provisions- IBC	20-07-2022	welfare missing and sign missing and true copy missing	ATIUTTAM
45	20-07-2022	Interlocutory Application (I.B.C)	710102058642022	COMPANY PETITION IB (IBC)/29(ND)2 018	SAJEVE BHUSHAN DEORA VS ARENA SUPERSTRUCTUR ES PVT LTD	Application under any other provisions- IBC	21-07-2022	Page No. 1 to 33 Page No. Missing in Master Index	Sajeve Bhushan Deora

46	19-07-2022	Interlocutory Application (I.B.C)	710102057742022	COMPANY PETITION IB (IBC)/1808(N D)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BALDEO METALS	Regulation 44(2), Liquidation process Regulation, 2016	20-07-2022	memo party missing with application	Prabhat
47	19-07-2022	Interlocutory Application (I.B.C)	710102057932022	COMPANY PETITION IB (IBC)/438(PB) 2018	ANIL KUAMR LIQUIDATOR VS PIXION MEDIA PVT LTD.	Application under any other provisions- IBC	21-07-2022	Memo Party Missing and Page No. 383-384 Need to English Type Copy and Page No. 117, 118, 385, 386 Page Not Clear	CA ANIL KUMAR
48	20-07-2022	Interlocutory Application (I.B.C)	710102058292022	COMPANY PETITION IB (IBC)/274(PB)	DEBASHIS NANDA VS PIXION MEDIA PVT LTD.	Application under any other provisions- IBC	21-07-2022	Page No. 26-49 Not Clear	Debashis Nanda
49	19-07-2022	Miscellaneous Application(Companies Act)	710102057972022	COMPANY PETITION (COMPANIES	ASIAN HOTELS (EAST) LIMITED & ORS. VS YES	Rule 11 of NCLT	20-07-2022	case type wrong and memo party missing	HASHMAT NABI
50	19-07-2022	Interlocutory Application (I.B.C)	710102057732022	COMPANY PETITION IB (IBC)/2906(N D)2019	ATIUTTAM PRASAD SINGH VS YES BANK	Application under any other provisions- IBC	20-07-2022	sign missing in application page and 14 page not clear and welfare missing and true copy missing	ATIUTTAM
51	20-07-2022	Interlocutory Application (I.B.C)	710102057992022	COMPANY PETITION IB (IBC)/657(ND) 2021	REVITAL REALITY PRIVATE LIMITED VS REVITAL REALITY PRIVATE	Sec 60(5)	21-07-2022	Section Wrong Payment Pending Section 45	Lokesh
52	19-07-2022	Interlocutory Application (I.B.C)	710102057962022	COMPANY PETITION IB (IBC)/419(PB) 2018	ANIL KUAMR LIQUIDATOR VS M/S PEARL VISION PVT LTD.	Application under any other provisions- IBC	20-07-2022	main case not link with application and memo party missing and 117-118,385-386, not clear page and volume wise index missing	CA ANIL KUMAR
53	19-07-2022	Interlocutory Application (I.B.C)	710102057942022	COMPANY PETITION IB (IBC)/391(ND) 2018	MOHD NAZIM KHAN - LIQUIDATOR OF SHREE BALAJI PRINTOPACK PRIVATE LIMITED	Sec 60(5)	20-07-2022	section wrong and 39-48 not clear page and section not mention in index soft copy	Sharad Tyagi

54	19-07-2022	Interlocutory Application (I.B.C)	710102057832022	COMPANY PETITION IB (IBC)/900(ND) 2020	K J INTERNATIONAL VS VIKAS GARG	Sec 42	20-07-2022	section wrong and case type wrong and 20-49,51,53,55,57,59, 61,63,67,69,71,73, 75, not clear page tc not allow complete true copy	VIKAS BALI
55	19-07-2022	Interlocutory Application (I.B.C)	710102057682022	COMPANY PETITION IB (IBC)/879(ND) 2019	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY VS C VIEW	Application under any other provisions- IBC	20-07-2022	APPLICATION NOT UPLOAD PLEASE RE-UPLOAD	Rahul
56	20-07-2022	Interlocutory Application (I.B.C)	710102058602022	COMPANY PETITION IB (IBC)/1088(P B)2020	MR. PARDEEP KUMAR SETHI RESOLUTION PROFESSIONAL VS C VIEW	Sec 60(5)	21-07-2022	Page No. 46-47 Not Clear	Khushboo Shah
57	19-07-2022	Interlocutory Application (I.B.C)	710102057802022	COMPANY PETITION IB (IBC)/2057(N D)2019	COMMITTEE OF CREDITORS OF OLIVER ENGINEERING PVT LTD VS C	Rule 11 of NCLT, 2016	20-07-2022	memo party missing	VGC
58	19-07-2022	Interlocutory Application (I.B.C)	710102057812022	COMPANY PETITION IB (IBC)/654(PB) 2019	SURENDRA SINGH VS AVJ DEVELOPERS (INDIA) PRIVATE	Rule 11 of NCLT, 2016	20-07-2022	section wrong and memo of party missing	NIKITA C JAIN
59	20-07-2022	Interlocutory Application (I.B.C)	710102058662022	COMPANY PETITION IB (IBC)/1481(P	GULSHAN GABA VS AVJ DEVELOPERS	Rule 154 (1)	21-07-2022	Memo Party Missing and Page No. 23 Not Clear	Drishti
60	19-07-2022	Company Application(Companies Act)	710102057892022	COMPANY PETITION (COMPANIES ACT)/597(ND)	SANTOSH CHETAL VS SUNIL GULATI	Rule 11 of NCLT	20-07-2022	page number double after 18 page and section wrong	BHAVYA
61	21-07-2022	Interlocutory Application (I.B.C)	710102058822022	COMPANY PETITION IB (IBC)/360(ND) 2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS INDIAN RENEWABLE ENERGY	Application under any other provisions- IBC	21-07-2022	Memo Party Missing Application Every Pages Sign Need and E- Stamp Paper Missing	Jishnu Bhardwaj

62	20-07-2022	Interlocutory Application (I.B.C)	710102058332022	COMPANY PETITION IB (IBC)/1913(N D)2019	RAJ LUMBA VS NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	21-07-2022	Section Not Mentioned in Index and Application Memo Party Missing E-Stamp Paper Missing 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama and Page No. 8-105 True Copy Sign and Stamp Missing	Shivani Gera
63	21-07-2022	Miscellaneous Application (IBC)	710102058762022		MAHENDRA SINGH VS EARTH INFRASTRUCTURE LTD	Sec 60(5)	22-07-2022	Case type Wrong Main Case Not Link Need to Application Every Pages Page No. 15, 33, 35, 45 Not Clear and Page No. 39-44 Page Not Clear and 3 Rs. Court Fess Missing in Vakalatnama	Zahid Ali
64	20-07-2022	Company Application(Companies Act)	710102058682022	CP(AA) MERGER AND AMALGAMATION(COMPAN	UP ARTISANS SUTRADHAR LIMITED VS EARTH INFRASTRUCTURE	Rule 11 of NCLT	21-07-2022	memo of party missing	Ashutosh
65	21-07-2022	Interlocutory Application (I.B.C)	710102059012022	COMPANY PETITION IB (IBC)/70(ND)2022	PRESTO INFO SOLUTIONS PRIVATE LIMITED VS IBM INDIA	Rule 11 of NCLT, 2016	22-07-2022	CP Not Mentioned in Soft Copy Memo Party Missing	DHRUV KAPUR
66	20-07-2022	Interlocutory Application (I.B.C)	710102058692022	COMPANY PETITION IB	PIYUSH MOONA VS JAGTAR SINGH	Sec 43(1) r/w Sec 44 (1)	22-07-2022	Page No. 50-56 Page Not Clear	VINOD KUMAR
67	21-07-2022	Interlocutory Application (I.B.C)	710102058792022	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA VS FREIGHT SYSTEMS INDIA	Sec 60(5)	22-07-2022	Section Wrong Page No 17-31 Not Clear	Sajeve Bhushan Deora
68	21-07-2022	Company Application(Companies Act)	710102058782022	CP(AA) MERGER AND AMALGAMATION(COMPAN	SHRI LAKSHMI METAL UDYOG LIMITED VS FREIGHT SYSTEMS INDIA	Rule 11 of NCLT	22-07-2022	memo party missing and sign missing in application page	RAJEEV

69	21-07-2022	Interlocutory Application (I.B.C)	710102058812022	COMPANY PETITION IB (IBC)/786(PB)	ROHIT SEHGAL VS FREIGHT SYSTEMS INDIA	Application under any other provisions- IBC	22-07-2022	ib not mention in main case	ROHIT SEHGAL
70	21-07-2022	Interlocutory Application (I.B.C)	710102058912022	COMPANY PETITION IB (IBC)/1031(N D)2018	SAJEVE BHUSHAN DEORA VS FREIGHT SYSTEMS INDIA PVT LTD	Sec 60(5)	22-07-2022	Memo Party Missing and Section Not Mentioned in Index Page No. 82, 99, 114-118, 145 Page Not	Sajeve Bhushan Deora
71	21-07-2022	Interlocutory Application (I.B.C)	710102058922022	COMPANY PETITION IB (IBC)/2083(N D)2019	MS. RAMA GUPTA VS MR GAURAV MAHENDRU	Application under any other provisions- IBC	22-07-2022	Section Wrong E-Stamp Paper Missing Affidavit Missing and Page No. 6, 7 9	NIPUN SHARMA
72	21-07-2022	Interlocutory Application (I.B.C)	710102058862022	COMPANY PETITION IB (IBC)/2484(N D)2019	RAVINDRA KUMAR GOYAL RESOLUTION PROFESSIONAL VS SUNIL	Sec 43(1) r/w Sec 44 (1)	22-07-2022	Due Payment other Section 45, 50, 66 Payment Pending	SAMAKSH GOYAL
73	21-07-2022	Interlocutory Application (I.B.C)	710102058752022		DHARMENDRA VS EARTH INFRASTRUCTURE LTD	Sec 60(5)	22-07-2022	Main Case Not Link Need to Application Every Pages 3 Rs. Court Fess Missing in Vakalatnama	Zahid Ali
74	21-07-2022	Interlocutory Application (I.B.C)	710102059032022	COMPANY PETITION IB (IBC)/875(PB) 2018	E-HOMES INFRASTRUCTURE PRIVATE LIMITED VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	22-07-2022	Double Pagination Vol- 1 and Vol- 2	Vipul Ganda
75	20-07-2022		0710102003492022/2	COMPANY PETITION IB (IBC)/302(ND) 2022	SANCHIT CHHABRA Vs. PUNJAB NATIONAL BANK (ERSTWHILE	Section 94(1)	22-07-2022	Court Fee stamp msising in Vakalatnama	
76	20-07-2022		0710102004592021/1	INTERLOCUTORY APPLICATION	MRS. ARCHANA BHARGAVA Vs. ATUL KUMAR	Sec 60(5)	22-07-2022	Done	
77	20-07-2022		0710102008592022/3	COMPANY PETITION IB	BANK OF BARODA Vs. VINAY	Section 95(1)	22-07-2022	Affidavit Date Not Clear	
78	20-07-2022		0710102008602022/3	COMPANY PETITION IB	BANK OF BARODA Vs. ANIL KUMAR	Section 95(1)	22-07-2022	Done	

79	20-07-2022		0710102011692022/2	COMPANY PETITION IB (IBC)/103(ND) 2022	ANIL KUMAR TEKRIWAL Vs. PUNJAB NATIONAL BANK (ERSTWHILE	Section 94(1)	22-07-2022	Court Fee stamp msising in Vakalatnama	
80	20-07-2022		0710102016232020/9	COMPANY PETITION IB (IBC)/550(ND)	MR. DALIP NARINDER Vs. M/S M.K.	IBC Under Sec 9	22-07-2022	Done	
81	20-07-2022		0710102017822022/7	CP(AA) MERGER AND AMALGAMATION(COMPAN	APIS INDIA LIMITED Vs.	Sec. 230-232 - Second Motion	22-07-2022	Done	
82	20-07-2022		0710102020282022/1	COMPANY PETITION IB (IBC)/474(ND) 2022	PRISM JOHNSON LIMITED Vs. DOOSAN POWER SYSTEMS INDIA	IBC Under Sec 9	22-07-2022	Notary msising in Challan	
83	20-07-2022		0710102025352022/3	COMPANY PETITION IB (IBC)/279(ND) 2022	NANCY ISPAT PRIVATE LIMITED Vs. S. D. ENGINEERS TECH	IBC Under Sec 9	22-07-2022	Incomplete document filed	
84	20-07-2022		0710102025352022/4	COMPANY PETITION IB (IBC)/279(ND) 2022	NANCY ISPAT PRIVATE LIMITED Vs. S. D. ENGINEERS TECH	IBC Under Sec 9	22-07-2022	Incomplete document filed	
85	20-07-2022		0710102025422022/1	COMPANY PETITION IB (IBC)/374(ND) 2022	MCWANE INDIA PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING	IBC Under Sec 9	22-07-2022	Done	
86	20-07-2022		0710102026342022/1	COMPANY APPLICATION(COMPANIES ACT)/142(ND) 2022	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON	Rule 11 of NCLT	22-07-2022	Pages 457 to 459 and 465 to 466 according to PDF Not Filed properly	
87	20-07-2022		0710102028022020/8	COMPANY PETITION IB	AVANI MINING PRIVATE LIMITED	IBC Section 59	22-07-2022	Done	
88	20-07-2022		0710102033482020/9	COMPANY PETITION IB (IBC)/114(ND)	RUPINDER SINGH KHURANA Vs. ICICI BANK LTD. &	Section 94(1)	22-07-2022	Index msising	
89	20-07-2022		0710102035942022/2	COMPANY PETITION IB (IBC)/357(ND) 2022	SURESH SAREEN & ORS Vs. INTERNATIONAL LAND DEVELOPERS	IBC under Sec 7	22-07-2022	Done	

90	20-07-2022		0710102036012022/1	RESTORATION APPLICATION (COMPANIES ACT)/13(ND)2	AREVA FMCG INDIA PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 48(2)	22-07-2022	Done	
91	20-07-2022		0710102038242022/1	COMPANY PETITION IB (IBC)/397(ND) 2022	MRS ANJU MAKHIJA Vs. IREO GRACE REALTECH	IBC under Sec 7	22-07-2022	Done	
92	20-07-2022		0710102039712022/1	COMPANY PETITION (COMPANIES	SUDHIR KUMAR JAINI Vs. DIVINE THERMAL WRAP	Sec. 244(1),Sec. 241(1),Sec. 242(4)	22-07-2022	Done	
93	20-07-2022		0710102044132022/1	COMPANY APPLICATION(COMPANIES	M G F DEVELOPMENTS LIMITED Vs. EMAAR INDIA	Rule 11 of NCLT	22-07-2022	Done	
94	20-07-2022		0710102045772022/1	COMPANY PETITION IB (IBC)/481(ND) 2022	SHASHIKANT SHRAVAN DHAMNE Vs. REGISTRAR OF COMPANIES NCT	IBC Section 59	22-07-2022	Done	
95	20-07-2022		0710102052182022/1	INTERLOCUTORY APPLICATION	SUNITA BHATIA Vs. EARTH ICONIC INFRASTRUCTURE	Sec 60(5)	22-07-2022	Done	
96	20-07-2022		0710102141762019/7	COMPANY PETITION (COMPANIES ACT)/166(ND) 2019	MR. PADMANABH SINGH Vs. S M S INVESTMENT CORPORATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-07-2022	E-stamp msising	
97	20-07-2022		0710102062082021/5	COMPANY PETITION IB (IBC)/670(ND)	STATE BANK OF INDIA Vs. P.P. JEWELLERS	IBC under Sec 7	22-07-2022	Rs.25 Fees is Missing on Vakalatnama.	
98	20-07-2022		0710102091302021/1	INTERLOCUTORY APPLICATION	RAJESH RAMNANI Vs. NITESH BANSAL	Sec 30	22-07-2022	Index is Missing and Incomplete Documents.	
99	20-07-2022		0710102118852020/4	COMPANY PETITION IB (IBC)/1130(P	AMIT KAUSHAL Vs. M/S GRANITE GATE	IBC Section 59	22-07-2022	Index is Missing.	
100	20-07-2022		0710102141762019/7	COMPANY PETITION (COMPANIES ACT)/166(ND) 2019	MR. PADMANABH SINGH Vs. S M S INVESTMENT CORPORATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-07-2022	Stamp paper is Missing.	
101	20-07-2022		0710102144852019/8	COMPANY APPEAL(COMPANIES ACT)/862(ND)	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	22-07-2022	Rs.3 Court Fees is Missing on Vakalatnama.	

102	20-07-2022		0710102430782018/3	COMPANY PETITION (COMPANIES	PRADEEP KHATAR Vs. TECHNO	Sec. 241(1)	22-07-2022	Notary is Missing on E-Stamp Paper.	
103	20-07-2022		0710120007362018/14	COMPANY PETITION IB (IBC)/1058(N D)2018	M/S. GAGAN FERROTECH LTD. Vs. M/S. MANJU J HOME INDIA LTD.	IBC Under Sec 9	22-07-2022	Rs.3 Court Fees is Missing on Vakaltnama.	
104	21-07-2022		0710102052722022/1	TRANSFER APPLICATIO N/22(PB)2022	JAYANT MANJUNATH VAKNALLI Vs. SUNILA SHARAD	Rule16(d),NCLT Rules,2016	22-07-2022	Index is Missing and Rs.5 fees of vakalatnama is Missing.	
105	21-07-2022		0710102085062021/3	COMPANY PETITION IB (IBC)/736(ND)	ISHAN SINGH Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	22-07-2022	Documents are not upload properly.	
106	20-07-2022		0710102048722022/1	INTERVENTI ON PETITION (IBC)/23(ND)2	CELLPAP INDIA PVT LTD	Sec 60(5)	22-07-2022	True Copy Sign in Page No:8 are Missing.	
107	19-07-2022		0710102017152022/3	COMPANY PETITION IB (IBC)/225(ND) 2022	MR. DHARAMPAL SINGH RAWAT AND OTHER FINANCIAL CREDITORS (AS MENTIONED IN THE MEMO OF PARTIES) Vs.	IBC under Sec 7		Need to be IA	
108	19-07-2022		0710102026342022/1	COMPANY APPLICATIO N(COMPANIE S ACT)/142(ND) 2022	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON	Rule 11 of NCLT		Page NO. 299-300. 431-436 Need to English Translate Copy	
109	19-07-2022		0710102030262022/1	CP(AA) MERGER AND AMALGAMAT ION(COMPAN	JAINCO AQUA SOLUTIONS PVT. LTD. Vs. HAZOORILAL JEWELLERS PVT.	Sec. 230-232 - Second Motion		Page No. 6-8 Paper Cut	
110	19-07-2022		0710102032582022/3	COMPANY PETITION IB (IBC)/378(ND) 2022	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9		E-Stamp Paper Missing and Page No. 24-47 True Copy Sign Missing	
111	19-07-2022		0710102033482020/8	COMPANY PETITION IB (IBC)/114(ND)	RUPINDER SINGH KHURANA Vs. ICICI BANK LTD. &	Section 94(1)		Index Missing	
112	19-07-2022		0710102036042021/4	INTERLOCUT ORY APPLICATIO N (I.B.C)/2298(P	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. CHANDRA	Sec 60(5)		Order Copy Missed	

113	19-07-2022		0710102039712022/1	COMPANY PETITION (COMPANIES	SUDHIR KUMAR JAINI Vs. DIVINE THERMAL WRAP	Sec. 244(1),Sec. 241(1),Sec. 242(4)		3 Rs. Court Fess Missing in Vakalatnama	
114	19-07-2022		0710102053282022/1	INTERLOCUTORY APPLICATION	NEERAJ PAPER Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Sec 60(5)		Incomplete Documents only Proof of Service show	
115	19-07-2022		0710102055162021/8	COMPANY PETITION (COMPANIES ACT)/135(PB)	ASIAN HOTELS (EAST) LIMITED & ORS. Vs. ASIAN HOTELS (WEST)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Need to IA	
116	19-07-2022		0710102075952019/4	COMPANY PETITION IB (IBC)/1084(ND)2019	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED Vs.	IBC Under Sec 9		Page No. 5 Missing	
117	19-07-2022		0710102077772020/8	COMPANY PETITION IB (IBC)/892(ND) 2020	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE	IBC Under Sec 9		Need to be IA	
118	19-07-2022		0710102088882021/1	COMPANY PETITION (COMPANIES ACT)/108(ND) 2022	BNT MEDIA & ENTERTAINMENT LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.		5 Rs. Welfare Fund Fess Missing in Vakalatnama	
119	19-07-2022		0710102102212020/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion		3 Rs. Court Fess Missing in Vakalatnama	
120	19-07-2022		0710102158912019/13	COMPANY PETITION (COMPANIES	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)		Page No. 107 Not Clear	
121	19-07-2022		0710102161552019/8	COMPANY APPLICATION(IBC)/621(ND)2019	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME	Application under any other provisions- IBC		1 Rs. Court Fess Missing in Vakalatnama	
122	20-07-2022		0710102090442021/2					Wrong Filing Need to IA	
123	20-07-2022		0710102085062021/3					All Annexure True Copy Sign Missing Volume Wise Index Missing	
124	20-07-2022		0710102003682019/1					All Document Missing Only Index Show	

125	20-07-2022		0710102017572022/1					Page No. 24-47 True Copy Sign Missing	
126	20-07-2022		0710102022082020/2					All Document Missing Only Index Show	

